(b) whether it has also been found in an investigation by Crime Branch that most of the spy agencies are being run by these retired officers or they are working with the said agencies;

(c) whether some of these retired officers have been arrested for illegally providing call details to the said agencies/general people;

(d) if so, the details thereof; and

(e) the steps being taken to combat this?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) As per available information, PS Crime Branch of Delhi Police in a case, FIR no. 119/16 dated 12.7.2016 u/s 419/420/409/120-B/34 IPC, has arrested one retired army officer who was running a detective agency in Telangana.

(e) The Government has issued guidelines for getting Call Detail Records (CDRs). Action as per law is taken whenever cases of illegally obtaining CDRs are detected, or come to notice.

Prisoners in jails in the country

†2480. SHRI AMAR SHANKAR SABLE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the number of prisoners in 1401 jails in the country is much more than their capacity and the basic needs of the prisoners can not be fulfilled and the jail administration is facing the problem of shortage of security equipments; and

(b) the State-wise total capacity and number of prisoners in jails and the total number of undertrial prisoners, State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) As per data compiled by National Crime Records Bureau, a total of 419623 inmates were lodged in 1401 different categories of jails against the sanctioned capacity of 366781 inmates showing occupancy rate 114.4 in the country at the end of year 2015.

'Prisons' is a State subject under Entry 4 of List II of the Seventh Schedule to the Constitution of India. Prison Administration is therefore the responsibility of the State Governments.

†Original notice of the question was received in Hindi.

(b) The details of State/UT-wise number of jails, total number of prisons inmates, sanctioned capacity of prison and occupancy rate at the end of year 2015, are given in Statement-I (*See* below). Details of State-wise number of inmates lodged in 1,401 jails as undertrials at the end of year 2015 are given in Statement-II.

Statement-I

Details of capacity in Jails, Population of Inmates and Occupancy Rate in States/UTs at the end of 2015

Sl. No.	State/UT	Total no. of Jails	Available Capacity	Inmate Population	Occupancy Rate# (2015)	Occupancy Rate# (2014)
1	2	3	4	5	6	7
1.	Andhra Pradesh	112	8883	7897	88.9	94.8
2.	Arunachal Pradesh	2	212	184	86.8	226.8
3.	Assam	31	8292	9097	109.7	101.9
4.	Bihar	58	37809	28418	75.2	84.1
5.	Chhattisgarh	28	7552	17662	233.9	258.9
6.	Goa	2	1095	423	38.6	144.4
7.	Gujarat	27	12332	11778	95.5	96.9
8.	Haryana	19	16718	18269	109.3	112.0
9.	Himachal Pradesh	14	1787	1979	110.7	122.4
10.	Jammu and Kashmir	14	3001	2338	77.9	75.9
11.	Jharkhand	29	15408	17613	114.3	123.1
12.	Karnataka	102	14046	13473	95.9	106.3
13.	Kerala	54	6190	7325	118.3	114.3
14.	Madhya Pradesh	123	27507	38458	139.8	133.7
15.	Maharashtra	154	26303	29657	112.8	110.7
16.	Manipur	2	970	651	67.1	56.1
17.	Meghalaya	4	530	943	177.9	153.4
18.	Mizoram	7	1311	1244	94.9	81.0
19.	Nagaland	11	1450	490	33.8	30.6

1	2	3	4	5	6	7
20.	Odisha	91	18012	15965	88.6	82.4
21.	Punjab	26	20067	23645	117.8	139.2
22.	Rajasthan	126	19619	20086	102.4	118.4
23.	Sikkim	2	253	251	99.2	104.3
24.	Tamil Nadu	137	22201	14122	63.6	71.5
25.	Telangana	50	7065	6201	87.8	87.7
26.	Tripura	13	2173	1039	47.8	41.8
27.	Uttar Pradesh	67	52572	88747	168.8	167.1
28.	Uttarakhand	11	3188	4348	136.4	127.2
29.	West Bengal	58	20916	21523	102.9	96.0
	TOTAL (STATES)	1374	357462	403826	113.0	115.9
30.	Andaman and Nicobar Islands	5	1249	499	40.0	61.6
31.	Chandigarh	1	1120	688	61.4	70.2
32.	Dadra and Nagar Haveli	1	60	166	276.7	331.7
33.	Daman and Diu	2	160	46	28.8	49.4
34.	Delhi	10	6250	14183	226.9	221.6
35.	Lakshadweep	4	64	24	37.5	43.8
36.	Puducherry	4	416	191	45.9	68.3
	TOTAL (UTs)	27	9319	15797	169.5	172.9
	TOTAL (ALL-INDIA)	1401	366781	419623	114.4	117.4

Occupancy Rate = Inmate population x100
Total capacity

Occupancy Rate <100 shows space available for inmates in prisons.

Occupancy Rate >100 shows overcrowding in prisons.

Statement-II

State/UT-wise Undertrials lodged in Jails at the end of 2015

Sl. No.	State/UT	Undertrials		
		Male	Female	Total
1	2	3	4	5
1.	Andhra Pradesh	4641	264	4905
2.	Arunachal Pradesh	132	4	136
3.	Assam	5484	212	5696
4.	Bihar	22689	735	23424
5.	Chhattisgarh	9352	518	9870
6.	Goa	244	19	263
7.	Gujarat	7323	295	7618
8.	Haryana	10086	403	10489
9.	Himachal Pradesh	1151	35	1186
10.	Jammu and Kashmir	1826	80	1906
11.	Jharkhand	12873	715	13588
12.	Karnataka	8989	325	9314
13.	Kerala	4409	158	4567
14.	Madhya Pradesh	20582	718	21300
15.	Maharashtra	20716	951	21667
16.	Manipur	498	35	533
17.	Meghalaya	854	8	862
18.	Mizoram	536	72	608
19.	Nagaland	383	7	390
20.	Odisha	12054	530	12584
21.	Punjab	12454	592	13046
22.	Rajasthan	13764	461	14225
23.	Sikkim	130	10	140
24.	Tamil Nadu	7427	423	7850
25.	Telangana	3278	244	3522

1	2	3	4	5
26.	Tripura	434	24	458
27.	Uttar Pradesh	60171	2498	62669
28.	Uttarakhand	2202	90	2292
29.	West Bengal	14301	1041	15342
	TOTAL (STATES)	258983	11467	270450
30.	Andaman and Nicobar Islands	76	5	81
31.	Chandigarh	327	12	339
32.	Dadra and Nagar Haveli	153	13	166
33.	Daman and Diu	29	2	31
34.	Delhi	10465	414	10879
35.	Lakshadweep	23	0	23
36.	Puducherry	104	3	107
	TOTAL (UTs)	11177	449	11626
	TOTAL (ALL-INDIA)	270160	11916	282076

Vacancies in CFSL

2481. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken any steps to fill the vacancies in Central Forensic Science Laboratories (CFSL) across the country;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether all the materials brought in as evidence to CFSL (especially, in the case of electronic evidence) are relevant; and

(d) if not, what are the steps taken to coordinate with the Law Enforcement Agencies to ensure that the data collected is relevant?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Yes, Sir. Government of India is taking regular steps to fill the technical as well as non-technical posts in CFSLs against vacant